

**MOST URGENT**

**From,**

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

**To,**

**The Addl. Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 188/Admin.(Services)/2024 Dated: Allahabad: April 03, 2024**

**Subject: Regarding Nomination for 'Online' Training Programme on Thursday, 04<sup>th</sup> April, 2024 from 04.30 PM to 6.00 PM**

**Sir,**

With reference to your letter no. JTRI/2024-581 dated 01.04.2024 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of conducting **Online** Training Programme for all the District Judges & Additional District Judges of the State of Uttar Pradesh on Thursday, 04 April, 2024, Time: 04.30 PM to 6.00 PM in compliance of the directions issued vide order dated 22 February, 2024 of the Hon'ble High Court in Criminal Appeal No. 6026 of 2021 Rajeev Kumar Jaiswal vs. The State of U.P. through Principal Secretary (Home) and to nominate **all the District Judges, Addl. District Judges, Principal Judges, Family Courts, Addl. Principal Judges, Family Courts, Presiding Officers of Motor Accident Claims Tribunals (MACTs), Land Acquisitions, Rehabilitation and Resettlement Authorities (LARRAs) and Commercial Courts posted in the districts of Uttar Pradesh** for participation in the same.

In view of the above-mentioned orders of His Lordship, I shall request you to take further suitable and necessary action at your end.

Yours sincerely,

**sd/-**  
(Krishna Swaroop Dhar Dwivedi)  
**I/c Joint Registrar (J) (Services)**  
**"For Registrar General"**

**No. 188(i)/Admin.(Services)/2024 Allahabad: Dated: April 03, 2024**

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the District & Sessions Judges and Addl. District & Sessions Judges; Principal Judges, Family Courts and Addl. Principal Judges, Family Courts; Presiding Officers of Motor Accident Claims Tribunals (MACTs); Presiding Officers, Land Acquisition, Rehabilitation and Resettlement Authorities (LARRAs) and Presiding Officers, Commercial Courts posted in the districts of Uttar Pradesh with the request to kindly attend the aforementioned **Online** Training Programme on 04<sup>th</sup> April, 2024 from 04:30 to 06:00 P.M.

**sd/-**  
(Satish Kumar Pushkar)  
**Deputy Registrar (Services)**  
**'For Registrar General'**